

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

O.A.- 293/2023

IN THE MATTER OF:

YOGESH MANI

...APPLICANT

VS

STATE OF PUNJAB & Othrs.

...RESPONDENT(s)

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NEW DELHI

DATED- 21/10/24

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH,  
NEW DELHI**

**ORIGINAL APPLICATION No. 293/2023**

IN THE MATTER OF:

YOGESH MAINI

...APPLICANT

VERSUS

STATE OF PUNJAB & ORS.

...RESPONDENT(S)

**STATUS REPORT ON BEHALF OF LUDHIANA IMPROVEMENT TRUST, FEROZE  
GANDHI MARKET, LUDHIANA.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That the present status report is in pursuance of the affidavit filed by the trust on 10.10.2023 which is duly placed on record of this Hon'ble courts.
2. It is submitted that Ludhiana Improvement Trust in its various schemes had removed interlocking tiles within a radius of 1 meter around the periphery of roadside trees, so that the water can easily permeate through the soil and assist in the natural growth of trees and help in the advancement of green belts in the city, such a move has been duly admired by the natives of the city. It is further again submitted that tiles laid down alongside the trees and plants has been removed within the area of 1.) Maharishi Balmik Nagar ,256 acres scheme 2.) Rajguru Nagar, 129 acres scheme 3.) Sant Ishar Nagar 8.4 acres scheme and 4. ) Shaheed Bhagat Singh Nagar, 475 Acres Scheme besides other.
3. It is submitted that Ludhiana Improvement Trust has put up interlocking tiles along the side-berms of roads in various schemes of the city. In these regions, the residents constructed cemented pathways leading to an increase in the berm level from the roads resulting in the non-penetration of water into the soil and clogging of water on the roads. Ludhiana Improvement trust acted upon the above-mentioned problem by first getting proposals from the people, political entities etc. thereby dismantling the cemented pathways and replacing them with interlocking tiles. These tiles were laid down on a two-layer bed. The bottom most layer or the sub-base layer is

composed of wet mix which is composed of crushed aggregates, stone dust etc. allowing easy penetration of water into soil. The layer above the sub base layer is called base course which is composed of coarse sand of specific grade and size. The topmost layer, also called the wearing course of the surface is substituted by interlocking tiles of definite strength. The water percolated through joints of the these interlocking tiles, traveling through the base and sub base course and ultimately penetrating into the soil bed. Thus, helping the penetration of water.

4. That it is categorically emphasized Ludhiana improvement trust had spent an amount to the tune of Rs 100 crore approximately on works related to Interlocking tiles from 2021 to 2024 in its various schemes like Maharishi Balmik Nagar, Shaheed Bhagat Singh Nagar, Rajguru Nagar etc. That it is humbly submitted that in view of such an expenditure incurred, the Ludhiana improvement trust is not in a position to remove tiles from each and every site. The replacement of already installed tiles will impose financial strain. It is further submitted that the trust will prospectively comply with the orders of installation of perforated tiles and in that regard will place a resolution seeking resolution approval from state government in this regard. Further, it is also emphasized that the interlocking tiles laid down at the site of its respective infrastructural projects do not involve the use of cement.
1. In addition to the above mentioned points, it is being stated that the trust for the sake of protecting the environment has also developed various areas coming under jurisdiction of Municipal corporation Ludhiana by constructing and developing Leisure valleys in the below mentioned regions:-
  - a. Construction of Leisure valley opposite DAV public school, Block - G, BRS nagar in Ludhiana West constituency at an estimated cost of Rs 241 lakhs.
  - b. Construction of Leisure valley at Haibowal in Ludhiana West constituency at an estimated cost of Rs 279.72 lakhs.
  - c. Construction of Leisure valley in Ludhiana East constituency at an estimated cost of Rs 414.20 lakhs.
  - d. Also, the plantation drive is carried out at an estimated cost of Rs 9.5 lakhs in Atam nagar constituency, Ludhiana.
5. It is worth mentioning here that the Trust in its various schemes have installed these interlocking tiles in order to check the thriving problem of dust from roads as per guidelines issued by Hon'ble Tribunal in OA No. 681/2018. In addition, ample space is left for the preservation of old trees and plantation of new plants and shrubs.

6. It is submitted that in some areas that the level of interlocking tiles has been kept equal to the metallic roads as premix carpet is supposed to be laid there in near future. Thus, ultimately lowering down the side of interlocking tiles with respect to the metallic roads as prayed by the Applicant. If this modification is not practiced then the level of side berms/ interlocking tiles will become much lower than the metallic roads leading to vulnerable access for the cyclists and pedestrians.
7. It is worth mentioning that Improvement trust office had already allotted the work of Laying interlocking tiles in its Shaheed bhagat singh nagar scheme vide dated – 15/03/2024 and almost 75 % work has been completed. Now for compliance of Honourable National Green Tribunal orders ,Improvement trust office have directed the contractor of above said work vide letter no–4125 dated – 04/09/2024 to complete the remaining work as per Honourable NGT orders and lay the remaining area with Perforated tiles. Now it is submitted that the work of laying Perforated tiles has been started at the site. The copy of letter together with the photographs has been appended herewith as **Annexure "A-1"**
8. It is submitted that Improvement trust office have allotted the work of laying perforated tiles on road berms in its development schemes such as Maharishi balmik nagar, Rajguru nagar vide letter no–4885 dated–18/10/2024 and letter no–4884 dated–18/10/2024 respectively through E-tendering process .It is also submitted that Improvement trust office's upcoming projects of laying tiles on road berms will be executed by laying Perforated tiles only. The copy of work orders has been appended herewith as **Annexure "A-2"**



Executive Officer  
Improvement Trust, Ludhiana

Date: 21.10.2024

# ਦਫਤਰ ਨਗਰ ਸੁਧਾਰ ਟਰੱਸਟ ਲੁਧਿਆਣਾ

ਵੱਲ,

ਗਿਆਨ ਚੰਦ ਸ਼ਰਮਾਂ  
911-ਜੀ, ਐਸ.ਬੀ.ਐਸ ਨਗਰ  
ਪੱਖੋਵਾਲ ਰੋਡ,  
ਲੁਧਿਆਣਾ।

ਮੀਮੋ ਨੰ. ਲਟ/4125

ਮਿਤੀ 04-09-2024

**ਵਿਸ਼ਾ:- P/F Interlocking Tiles in Block- B, E, F & G in Shaheed Bhagat Singh Nagar.**

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਲਿਖਤ ਕੰਮ ਆਪ ਨੂੰ ਇਸ ਦਫਤਰ ਦੇ ਵਰਕ ਆਰਡਰ ਨੰ. 1496 ਮਿਤੀ 15-03-2024 ਰਾਹੀਂ ਅਲਾਟ ਕੀਤਾ ਗਿਆ ਸੀ। ਹੁਣ ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵਿੱਚ ਚੱਲ ਰਹੇ ਕੇਸ ਯੋਗੇਸ਼ ਮੈਨੀ ਬਨਾਮ ਪੰਜਾਬ ਸਰਕਾਰ ਵਿੱਚ ਮਾਨਯੋਗ ਨੈਸ਼ਨਲ ਗਰੀਨ ਟ੍ਰਿਬਿਊਨਲ ਵੱਲੋਂ ਰੋਡ ਬਰਮਾਂ ਉਪਰ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲ ਦੀ ਜਗ੍ਹਾ ਤੇ ਪਰਫੋਰੇਟਿਡ ਟਾਈਲ ਲਗਾਉਣ ਦੇ ਹੁਕਮ ਕੀਤੇ ਗਏ ਹਨ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਐਨ.ਜੀ.ਟੀ ਵੱਲੋਂ ਰੋਡ ਬਰਮ ਤੇ ਲਗਾਈਆਂ ਜਾਣ ਵਾਲੀਆਂ ਟਾਈਲਾਂ ਦਾ ਲੈਵਲ ਰੋਡ ਤੋਂ ਘੱਟ ਰੱਖਣ ਅਤੇ ਸੜਕਾਂ ਦੇ ਆਸ-ਪਸ ਲੱਗੇ ਦਰੱਖਤਾਂ ਦੇ ਇੱਕ ਮੀਟਰ ਰੇਡੀਅਸ ਦੇ ਘੇਰੇ ਨੂੰ ਛੱਡ ਕੇ ਟਾਈਲਾਂ ਲਗਾਉਣ ਬਾਰੇ ਸਖਤ ਹੁਕਮ ਕੀਤੇ ਹੋਏ ਹਨ। ਸੋ ਉਕਤ ਦੇ ਮੱਦੇ ਨਜ਼ਰ ਆਪ ਨੂੰ ਹਦਾਇਤ ਕੀਤੀ ਜਾਂਦੀ ਹੈ ਕਿ ਦਰੱਖਤਾਂ ਦੇ ਆਲੇ-ਦੁਆਲੇ ਇੱਕ ਮੀਟਰ ਘੇਰੇ ਨੂੰ ਛੱਡ ਕੇ ਟਾਈਲਾਂ ਲਗਾਈਆਂ ਜਾਣ। ਇਸ ਤੋਂ ਇਲਾਵਾ ਜੇ ਵੀ ਟਾਈਲਾਂ ਲਗਾਈਆਂ ਜਾ ਰਹੀਆਂ ਹਨ ਉਹ ਸੜਕ ਦੇ ਲੈਵਲ ਤੋਂ ਡਾਊਨ ਕਰਕੇ ਲਗਾਈਆਂ ਜਾਣ ਅਤੇ ਜਿਨਾ ਵੀ ਕੰਮ ਬਕਾਇਆ ਰਹਿ ਗਿਆ ਹੈ ਉਸ ਜਗ੍ਹਾ ਉਪਰ ਇੰਟਰਲਾਕਿੰਗ ਟਾਈਲਾਂ ਦੀ ਬਜਾਏ ਪਰਫੋਰੇਟਿਡ ਟਾਈਲਾਂ ਹੀ ਲਗਾਈਆਂ ਜਾਣ। ਇਨ੍ਹਾਂ ਹੁਕਮਾਂ ਦੀ ਪਾਲਣਾ ਕਰਨੀ ਯਕੀਨੀ ਬਣਾਈ ਜਾਵੇ।



ਨਿਗਰਾਨ ਇੰਜੀਨੀਅਰ  
ਨਗਰ ਸੁਧਾਰ ਟਰੱਸਟ  
ਲੁਧਿਆਣਾ।

# 147

## Office of Improvement Trust Ludhiana

To

Gian Chand Sharma  
#911-G, S.B.S Nagar, Pakhowal Road  
Ludhiana.

Memo no. LIT/4125

Dated: 04-09-2024

**Subject:** P/F Interlocking Tiles in Block-B, E, F & G in Shaheed Bhagat Singh Nagar.

It is to inform you that Trust office had allotted above said work vide letter no. 1496 Dt. 15-03-2024 to your firm. It is worth mentioning that Honourable National Green Tribunal has ordered that only perforated tiles would be installed on road berms rather than Interlocking tiles. So in compliance with the same you are directed to lay only perforated tiles on road berms in the remaining area.

-SD-

Superintending Engineer  
Improvement Trust  
Ludhiana.





2024-10-20 16:32





# LUDHIANA IMPROVEMENT TRUST

Feroze Gandhi Market, Ludhiana 141001  
e-mail.ldh\_it\_2009@yahoo.co.in  
Ph:- 0161-5255405

To

M/S Subodh Batish,  
#30, Circular Road, Near Gaushalla Market,  
Ludhiana.

Memo No.LIT-2024-25/ 4884

Dated:- 18/11/24

Subject: P/F Perforated Tiles on Road berms of Main Road in 129 Acre.

\*\*\*\*\*

Reference to your e-tender NIT No.03/e-Tender/SE/LG-IT Ludhiana/2024-25 of Sr.no. 02 for the subject cited work. It is intimated that your rates being the lowest have been accepted by the competent authority as below :-

- |                  |   |                |
|------------------|---|----------------|
| 1) Estimate Cost | = | Rs. 2.00 Lakhs |
| 2) Over all less | = | -25.00%        |
| 2) Tended Amount | = | Rs. 1,50,000/- |
| 3) Time limit    | = | 1 Month.       |

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
Superintending Engineer

# LUDHIANA IMPROVEMENT TRUST

Feroze Gandhi Market, Ludhiana 141001  
e-mail.ldh\_it\_2009@yahoo.co.in  
Ph:- 0161-5255405

To

M/S Subodh Batish,  
#30, Circular Road, Near Gaushalla Market,  
Ludhiana.

Memo No.LIT-2024-25/ 4885

Dated:- 18/X/24


**Subject: P/F Perforated Tiles on Road berms of Main Road in 256 Acre.**

\*\*\*\*\*

Reference to your e-tender NIT No.03/e-Tender/SE/LG-IT Ludhiana/2024-25 of Sr.no. 01 for the subject cited work. It is intimated that your rates being the lowest have been accepted by the competent authority as below :-

- |                    |   |                |
|--------------------|---|----------------|
| 1) Estimate Cost   | = | Rs. 2.00 Lakhs |
| 2) Over all less   | = | -25.00%        |
| 2) Tendered Amount | = | Rs. 1,50,000/- |
| 3) Time limit      | = | 1 Month.       |

You are requested to execute an agreement having detailed terms & Conditions with the Trust within 7 days from the date of issue of this work order.

  
Superintending Engineer

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**Service of status report in O.A. 293/2023**

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**Prashant Manchanda** <prashant.manchanda05@gmail.com>  
To: Naginder Benipal <naginder.benipal@gmail.com>

21 October 2024 at 19:23

P.F.A copy of status report filed by the Respondent no. 3 in the above said matter.

*Regards*

**Prashant Manchanda,**  
Counsel for the Ludhiana Improvement Trust

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 **YOGESH MAINI VS STATE OF PUNJAB.pdf**  
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